



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

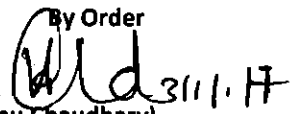
(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 01-02-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Misc. Appeal No. 159S/2008 Chandrakala Vs. Mahaveer	A.K. Pareek	Deepak Pareek
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Cr. Misc. Bail Application No. 12668/16 Shri Kant Kabra Vs. State	B.S. Chuhan	Kuldeep Sharma
3	Suresh Pareek Advocate	S.B. Cr. Misc. IInd Bail No. 11799/16 Mayank Agarwal Vs. State	Ribhu Dutt	Shailendra Singh
4	Sh. O.P. Sharma II RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1415/2016 Anil Kumar@Narendra Kumar Vs. State	V.K. Sharma	S.P. Danera
5	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil Writ Petition No. 6709/12 Bajrang Lal Sharma vs. Smt. Rudi Devi	Anil Upman	Vikram Singh Shekhawat
6	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Bail Application No. 14234/2016 & S.B. Cr. Misc. Petition No. S696/2016 Setbandhu Vs. State	Ashindra Gautam	Timan Singh
7	Sh. Alok Garg Advocate	S.B. Cr. Revision Petition No. S1S/201S Sarita Vs. Pradeep	Girish Khandelwal	Vikram Singh
8	Sh. Sageer Ahamed Advocate	S.B. Cr. Misc. Bail Application No. 733/2017 Jay Ram Vs. State	K.L. Meena	Mohar Pal Meena
9	Sh. Ashwani Chobisa, Advocate	S.B. Civil Writ Petition No. 3944/2008 Smt. Manni Devi Vs. Samda Ram	Babu Lal Sharma	Bharat Sharma
10	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Revision No. 1056/2009 Kajod Vs. Smt. Shanti Devi	Saransh Saini	D.K. Bhardwaj
11	Sh. P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 2138/2016 Pushpendra Veer Singh Vs. State	Nishant Vyas	T.C. Sharma
12	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision No. 700/2016 & 699/2016 Yashoverdhan Singh Vs. Smt. Chitra Shishodia	Nikhil Simlote	R.A. Katta
13	Sh. Vikas Jain Advocate	S.B. Cr. Revision Petition No. 821/2016 Virendar Vs. Smt. Pinky	Dinesh Bishnoi	Anshul Sharma
14	Sh. Vikas Jain Advocate	S.B. Cr. Misc. Bail Application No. 1046/2017 Alpesh Bhai Patel Vs. State	Rajeev Surana	Abhinav Sharma
15	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 28/03 Bheekha Ram Vs. Sairi	V.K. Tamoliya	Reashm Bhargava

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

"Help The Needy –Timely Help May Create History"



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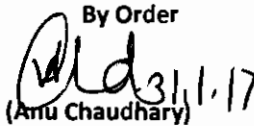
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Cause List Date 02-02-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Kamala Jain, Advocate	S.B. Cr. Misc. Bail Application No. 11883/16 Ravi Kant Bhatia Vs. State	Shyam Kant Sharma	Pankaj Gupta
2	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil Writs No. 7101/2016 Tara Chand Vs. SBBJ	Ajay Gupta	S. Zakawat Ali
3	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 4168/2011 Santosh Sharma Vs. Sunita	N.C. Goyal	Rajneesh Gupta
4	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2312/2014 Vishal Pathak Vs. State	P.S. Shukla	H.C. Ganesia
5	Sh. G.S. Hora, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2313/2015 Ashok Kumar Vs. State	Manish Gupta	Pankaj Gupta
6	Smt. Madhuri Singh, Advocate	S.B. Cr. Writ Petition No. 184/2016 & 286/2016	Umesh Vyas	Navalsingh Sikarwar
7	Sh. S.P. Mathur, Advocate	S.B. Civil Writ Petition No. 900/15, 13282/14, 996/15 & 1894/15 Smt. Anjana Vs. Sandeep Kumar	Nirmal Kumar Goyal	Deshraj Kalwania
8	Sh. Harish kumar Tripathi, Advocate	D.B. Civil Misc Appeal No. 3595/2015 Smt. Seema Vs. Narendra Kumar	Alias Khan	R.R. Goyal
9	Ms. Anita Agarwal, Advocate	S.B. Civil Misc. Appeal No. 5799/2016 Smt. Krishna Vs. Avdesh Kumar Sharma	D.K. Garg	Abhi Goyal
10	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 1424/2007 & 1425/2007 Bhagwan Sahay Vs. State	S. R. Surana	M.P Khandelwal
11	Sh. A.K. Bajpai, Advocate	S.B. Civil First Appeal No. 611/2016 Smt. Dwarka Devi Vs. Smt. Chanda Devi	Saransh Saini	Mahendra Goyal

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